

(b) and (c). The allocation of funds, scheme-wise and State-wise has not been finalised as yet.

Approvals for setting up of Industries in U.P.

3169. DR. A. U. AZAMI: Will the Minister of INDUSTRY be pleased to state:

(a) whether not many industries under Central Government are coming up or settled for the State of Uttar Pradesh for one reason or the other;

(b) the total number of industrial approvals given during the last three months on various applications both under private and State Sector in U.P., their location in each case, details of promoters, produce to be made, capital outlays envisaged etc.; and

(c) what efforts are being made to dispose of the industrial applications so far received by Government and its total number along with other details?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Under the provisions of the Industries (Development and Regulation) Act, 1951, 111 Letters of Intent and 83 Industrial Licences were granted by the Central Government during the years 1978-1980 (upto October 1980) for industrial units in U.P. Since it generally takes 3 to 4 years for a project to fructify, these approvals would be at various stages of implementation.

(b) During August-October, 1980, 19 Letters of Intent and 10 Industrial Licences were issued for setting up of units in U.P. Out of the 19 Letters of Intent, 1 Letter of Intent was issued for setting up of a unit in the Central Sector and the rest in the private sector. Out of 10 Industrial Licences issued, 2 projects were to be taken up in the State Sector and 1 in the Central Sector and the rest were to be taken up in the Private Sector. The

details of all the Letters of Intent and Industrial Licences including the name of the unit, location, item of manufacture, capacity etc., are published in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences" and Supplement to the 'Monthly News Letter' published by the Indian Investment Centre. Copies of these publications are available in the Parliament Library.

Information regarding investment is not centrally maintained in the Secretariat for Industrial Approvals of the Department of Industrial Development.

(c) 125 Industrial Licence applications were received during January-October, 1980 for setting up of units in Uttar Pradesh. It is the endeavour of the Government to dispose of all applications within the specified time limits. Details of applications, pending before Government for consideration, are not published until after Government has taken a view thereon.

"कब तक बन्द होंगे ये बलात्कार" शीर्षक समाचार

3170. श्री राम सिंह शाक्य: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिनांक 1 नवम्बर, 1980 के "असली भारत" में "कब तक बन्द होंगे ये बलात्कार" शीर्षक से छपे लेख की ओर दिलाया गया है;

(ख) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है; और

(ग) संबंधित अधिकारियों के विरुद्ध क्या कार्यवाही की गई है और करने का विचार है?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र नकमाणा): (क) जी हां, श्रीमान् ।

(ख) और (ग). लेख में एक उडिया पत्रकार श्री एन के महापात्र की पत्नी श्रीमती छवि रानी महापात्र से बलात्कार और उसकी